- (c) At present there is no such proposal under consideration of tile Government. However, the beneficiaries of Kali-bari dispensary are availing Emergency Service from Gole Market dispensary.
- (d) In view of reply given at (c) above, the question does not arise.
- (c) Due to financial constraints, it is not possible to provide Emergency Services in Kali Bari Dispensary at present.

Selection of Students for M.S. Studies

- 867. SHRI TINDIVANAM G. VEN KATRAMAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) the number of backward and most backward students who passed M.B.B.S. and were selected for M.S. studies by the Central Government during 1992; and
- (b) whether Government propose to fix norms for selecting backward and most backward class M.B.B.S. students for M.S. course ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) The Government do not make any classification of the students passing M.B.B.S. examination in terms of backward or most backward students. The Central Government Medical Institutions are however, required to reserve 15% seats for Scheduled caste and 7.5% seats for Scheduled Tribe Candidates.

(b) Does not arise,

Mouth and Throat Cancer in Bihar

- 868. SHRI S. S. AHLUWALIA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether it is a fact that there is an alarmifig rise in the number of mouth and throat cancer patients in Bihar;
- (b) if so, what are the details thereof with the number of mouth and throat cancel patients delected and undergoing

- treatment upto 31st March, 1992 in the State : and
- (c) what remedial action Government have taken in this regard ?
- THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) There is no specific information regarding the number of mouth and throat cancer patients in Bihar. The data collected under the National Cancer Registry Programme of the Indian Council of Medical Research do not indicate any increase in the incidents of Oral cancer over the years.

(b) and (c) Do not arise.

Autonomous Status to J1PMER

- 869. SHRI RAMACHANDRAN PIL LAI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether Government are aware of the appeal of Anti-Conversion Action Com mittee of JIPMER Hospital, Pondicherry against reported proposal for converting .IIPMER into an autonomous organisation; and
 - (bl if so. the reasons for such proposal?
- THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) Yes, Sir.
- (b) In order to achieve maximum functional efficiency and the over all growth of the Institute.

Reservation Policy of AIIMS

- 870. SHRI RAMACHANDRAN PIL LAI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether it is a fact that since 1975 upto 1990 sixteen posts of senior Residents in the ENT Department of AIIMS, New Delhi were filled and only one Scheduled Caste candidate was appointed amongst them in the year 1986;

- (b) whether it is also a fact that all the Faculty posts created and filled up in the Department since its inception have so far been scrupulously kept outside the purview of the reservation orders; and
- (c) if so, what action is proposed to be taken to direct the AIIMS to follow the principle laid down in the Supreme Court judgement of 21st August, 1990 by cancelling all the recent advertisements/ appointments made of senior Residents and faculty posts in ENT department?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) Yes, Sir.

(b) and (c) No, Sir. AIIMS is following the reservation policy as decided by its Institute/Governing Body. The Institute has decided that the reservation would be against the total number of vacancies of Lecturers/Asstt. Professors without reference to speciality/department. This decision while obviating the persistent difficulty in filling up the reserved posts of Lecturers/Asstt. Professors in certain disciplines also provided for a better overall representation to the SC/ST. The Supreme Court judgement is not strictly applicable to the appointment/resignation made by AIIMS.

Cancer Institute in Assam

- 871. SHRI BHADRESHWAR BURA-GOHAIN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether it is a fact that Government have given its clearance for setting up of a Cancer Institute in Assam;
- (b) if so, by when the institute is likely to be set up; and
 - (c) if not, what are the reasons therefor?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (c) In Assam there is one Dr. B. Barooah Cancer Institute. Guwahati which has been recognised as a Regional Cancer Centre. During the year 1991-92, Government of India has provided an amount of Rs. 70.00 lakhs for develop^ ment of Oncology Wing in Silchar Medical College and Hospital, Silchar in Assam.

Consultancy Services by CMO, Homoeopathy

- 872. SHRI HARVENDRA SINGH HANSPAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether there is any proposal to put two CMOs under Homoeopathic system of Medicine to rander Consultancy Service in each of the dispensary;
- (b) by when this service are likely to be rendered to the beneficiaries in Public interests; and
 - (c) if not, what are the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) The proposal has already been decided.

- (b) Directions in this regard have already been issued.
 - (c) Does not arise.

Promotions to ISM Doctors

- 873. SHRI HARVENDRA SINGH HANSPAL : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :
- (a) whether the promotions given to the ISM and Homoeopathic Doctors in his Ministry recently are at par with the C.H.S. doctors and dental surgeons;
 - (b) if so, the criteria adpoted therefot;
- (c) whether there is a great discrimination in adopting the promotion policy; and
- (d) if so, what arc the reasons there for?